

Transmitters in Mysore

2008. Shri H. C. Linga Reddy:
Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the present A.I.R. transmitters given to Mysore are weak and the radio listeners are finding it difficult to hear news and other radio programmes in some of the places;

(b) if so, whether there is any programme to replace the weak transmitters by strong ones in the Fourth Plan; and

(c) if so, when and at what cost?

The Minister of Information and Broadcasting (Shri Raj Bahadur):

(a) The Mysore State has the following transmitters:

- (1) Bangalore.
 - (i) A high power mw transmitter.
 - (ii) A low power mw transmitter of Vividh Bharati service.
- (2) Dharwar.
 - (i) A medium power mw transmitter.
 - (ii) A low power mw transmitter of Vividh Bharati service.
- (3) Bhadravathi. A medium power mw transmitter.
- (4) Gulbarga. A medium power mw transmitter.

These transmitters provide coverage to more than 60% of the State both in terms of area and population.

(b) and (c). The draft Fourth Plan, which has yet to be approved, provides for the following additional transmitters in this state:

- (i) Mangalore. A medium power mw transmitter with studios and receiving centre facilities at an estimated cost of Rs. 33 lakhs.
- (ii) Mercara. A low power mw transmitter with studios and receiving facilities at an estimated cost of Rs. 13 lakhs.

With the completion of these schemes only some areas in the Districts of Bijapur, Raichur and Bellary may not be able to get reception of the requisite standard.

Settlement of Ex-Servicemen

2009. Shri Brij Basi Lal:
Shri Vishwa Nath Pandey:
Shri Ram Swarup:
Shri Balgovind Verma:
Shri Braj Behari Mehrotra:

Will the Minister of Defence be pleased to state:

(a) whether two schemes have been prepared for settlement of some ex-servicemen in Tripura and N.E.F.A.; and

(b) if so, the main features of the schemes?

The Minister of Defence (Shri Swaran Singh): (a) Yes, Sir.

(b) The main facilities to be provided to the settlers under these schemes are as follows:—

- (1) Free transport for self and family from the residential place to the place of settlement.
- (2) Free grant of land for agriculture, homestead, and kitchen garden.
- (3) Free residential accommodation at the initial stage.
- (4) Provision of basic amenities like roads, water supply, sanitation, dispensaries, schools, etc., in settlement areas free of cost.
- (5) Financial assistance in the form of free grants and loans for house building, maintenance of self and family for a few initial years, and procurement of the requisite household effects, agricultural implements, livestock, seeds, manures, etc.